

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No.217
CP(IB)/190(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

Indian Bank (Formally known as Allahabad Bank)
through RP Anil Kashi Drolia)

.....Applicant

V/s

.....Respondent

Navin Kumar Tayal Personal Guarantor of K- Lifestyle &
Industries Ltd

Order delivered on 08/12/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None

For the Respondent : Mr. Harmish K Shah, Adv.

ORDER

Counsel for the applicant is not present. Ld. Counsel for the respondent submitted that liquidation process against the Corporate Debtor is pending before NCLT Ahmedabad Bench, Court No.1. We direct the applicant to take necessary steps to transfer this matter before Court No.1.

List for further consideration on 19.12.2023

Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)